

SHRI RANGA: Abruptly you are doing it so.

MR. SPEAKER : All the time I was listening. I was also writing and looking to it. (*Interruptions*) Please don't get excited. This is all accepted with grace and pleasure.

SHRI SHRI CHAND GOYAL (Chandigarh) : In our country the harbinger of labour movement is Vishwakarma. It is much better if you convey these sentiments on that day. (*Interruptions*)

MR. SPEAKER : Vishwakarma day should also be shifted to 1st of May, I think. (*Interruptions*).

SHRI M. L. SONDHI (New Delhi) : Sir, I wish to place certain facts and I will just take one minute. The Class IV employees living in Panchkuin Road, just a stone's throw from the Parliament House, have not been given electricity for the last 20 years. The Prime Minister is here; the Minister of Works and Housing is here. I wish to bring it to their notice that these Class IV residents of Panchkuin Road have been denied electricity. What is this spirit of 1st of May, Sir, if they are denied this? I ask the Prime Minister to lend me her ears on this occasion. These are the Class IV employees who are living in Panchkuin Road who are not given electricity. How do they explain it, Sir? I wanted to meet the Minister, the Minister does not give an appointment. What is Mr. K. K. Shah doing? No electricity has been given to these Class IV employees for the last 20 years. Why is it so? What is his answer? (*Interruption*) The Minister does not give an appointment. How are their children to study for their examinations, Sir? (*Interruption*)

MR. SPEAKER : Order please. I thought I will have some peace since Mr. Samar Guha is not here. Papers to be laid on the Table. Dr. Rao. *

12.47 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING, 1968-69

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, for the year 1968-69. [*Placed in Library. See No. LT-3362/70.*]

ANNUAL REPORT ETC. OF INDIA TOURISM DEVELOPMENT CORPORATION, NEW DELHI, 1968-69

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619 of the Companies Act, 1956:—

- (1) Review by the Government on the working of the India Tourism Development Corporation, New Delhi, for the year 1968-69.
- (2) Annual Report of the India Tourism Development Corporation, New Delhi, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General hereon. [*Placed in Library. See No. LT-3363/70.*]

ANNUAL REPORT ETC. OF SHIPPING CORPORATION OF INDIA LTD. BOMBAY

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table—

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—